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## Amara Raja Infra Pvt. Ltd Vs Radiant Institution Of Technology (RTI)

Court: High Court For The State Of Telangana:: At Hyderabad

Date of Decision: March 15, 2024

Acts Referred: Arbitration and Conciliation Act, 1996 â€" Section 7, 11, 11(6)

Hon'ble Judges: Alok Aradhe, CJ

Bench: Single Bench

Final Decision: Dismissed

**Judgement**